

GOVERNMENT OF INDIA  
MINISTRY OF COAL  
LOK SABHA  
UNSTARRED QUESTION NO. 882  
TO BE ANSWERED ON 03.12.15

**Strike in CIL**

882. SHRI RAMDAS C. TADAS:

Will the Minister of COAL be pleased to state:

- (a) whether any strike was called in Coal India Limited and its subsidiaries particularly in Bharat Coking Coal Limited;
- (b) If so, the details thereof;
- (c) whether any complaint has been received from colliery Employees Union, Dhanbad in this regard; and
- (d) If so, the action taken thereon?

**A N S W E R**

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL,  
POWER AND NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL)**

(a & b): During the year 2014-15, two days' strike on 6<sup>th</sup> and 7<sup>th</sup> January, 2015 was called by four Central Trade Unions in CIL and its subsidiaries including BCCL. During 2015-16, one day strike on 2<sup>nd</sup> September, 2015 was called by four Central Trade Unions.

(c & d): CIL has informed that as per record available with it, no such complaint was received.

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